

- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 10204/08]

**Reports and Accounts (2003-04 to 2006-07) of various Education
Councils and other educational bodies and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:-

- (1) (i) A copy each (in English and Hindi) of the following papers, under section 25 and sub-section (4) of Section 26 of the National Council for Teacher Education Act, 1993:
- (a) Annual Report of the National Council for Teacher Education, New Delhi, for the year 2006-2007.
 - (b) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2006-2007, and the Audit Report thereon.
 - (c) Statement by Government accepting the Annual Report.
- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 10205/08]
- (2) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report and Accounts of the Gujarat Council of Primary Education, Gandhinagar, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10206/08]
 - (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, U.T. of Andaman and Nicobar Islands, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9714/08]
 - (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, U.T. of Chandigarh, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9719/08]
 - (iv) (a) Annual Report and Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2005-2006 together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9715/08]

- (v) (a) Annual Report and Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2006-2007 together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 10207/08]
- (vi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Karnataka, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9713/08]
- (vii) (a) Annual Report of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2006-2007.
- (b) Annual Accounts of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2006-2007, and the Audit Report thereon.
- (c) Review by Government on the working of the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 10208/08]
- (viii) (a) Annual Report and Accounts of the Human Resource Development Department, Gangtok, Sikkim, in respect of Sarva Shiksha Abhiyan, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Annual Report and Accounts of the Human Resource Development Department, Gangtok, Sikkim, in respect of Sarva Shiksha Abhiyan, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (c) Statements by Government accepting the above Reports.
- (d) Statements giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 10209/08]

I. Notifications of the Ministry of Social Justice and Empowerment

II. Report and Accounts (2007-08) of NSFDC, New Delhi and related papers

III. Report (2006) on various Acts and related papers

IV. Reports and Accounts (2004-05 / 2005-06 / 2006-07) of various Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRIMATI SUBBULAKSHMI JAGADEESAN): Sir, I lay on the Table: